

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of following six Additional Judges of the Madras High Court, as Permanent Judges of that High Court:

1. Mrs. Justice S. Ramathilagam,
2. Mrs. Justice R. Tharani,
3. Mr. Justice P. Rajamanickam,
4. Mrs. Justice T. Krishnavalli,
5. Mr. Justice R. Pongiappan, and
6. Mrs. Justice R. Hemalatha.

The above recommendation made by the Chief Justice of the Madras High Court on 4th June, 2019, in consultation with his two senior-most colleagues, has the concurrence of the Chief Minister and the Governor of the State of Tamil Nadu.

In order to ascertain suitability of the above-named Additional Judges for being appointed as Permanent Judges, we have consulted our colleagues who are conversant with the affairs of the Madras High Court. Copies of their letters of opinion received in this regard are placed below.

The Committee constituted in terms of the Resolution dated 26th October, 2017 of the Supreme Court Collegium to assess the Judgments of the above-named recommendees, has submitted its report. A copy of the report dated 16th July, 2019 of the Judgment Evaluation Committee is placed below.

For purpose of assessing merit and suitability of the above-named recommendees for appointment as Permanent Judges, we have carefully scrutinized the material placed on record, including certain complaints against some of the above-named recommendees. On overall assessment and having regard to all relevant factors including the views of our consultee-colleagues,

concurrence of the State Government, the Judgment Committee Report and the observations made by the Department of Justice in the file, the Collegium is of the view that (1) Mrs. Justice S. Ramathilagam, (2) Mrs. Justice R. Tharani, (3) Mr. Justice P. Rajamanickam, (4) Mrs. Justice T. Krishnavalli, (5) Mr. Justice R. Pongiappan, and (6) Mrs. Justice R. Hemalatha, Additional Judges, are suitable for being appointed as Permanent Judges.

In view of the above, the Collegium resolves to recommend that (1) Mrs. Justice S. Ramathilagam, (2) Mrs. Justice R. Tharani, (3) Mr. Justice P. Rajamanickam, (4) Mrs. Justice T. Krishnavalli, (5) Mr. Justice R. Pongiappan, and (6) Mrs. Justice R. Hemalatha Additional Judges, be appointed as Permanent Judges of the Madras High Court.

(Ranjan Gogoi), C.J.I.

(S.A.Bobde), J.

(N.V. Ramana), J.

July 31, 2019.

